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NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. (IB) No.572/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name of the Company Under Section		Poddar Fabiricators Pvt.LtdVs- Gillanders Arbuthnot & Co. Ltd. 9 IBC		

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Coeditor ASHON KR. SINGH

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ORDER

Ld. Counsel for the operational creditor submitted that process of settlement is going on and sought adjournment on this ground. Prayer is allowed.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 20/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)